

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 30.9.05

Registration No. CCP 51/05

Smt. P. S. Dubey Applicant (s)

VERSUS

Shri. H. S. Dubey Respondent (s)

A copy of the ORDER dated 28.9.05 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

28.9.2005

Shri H.S. Dubey, counsel for the applicant.

Shri S.A. Dharmadhikari, counsel for the respondents.

Heard the learned counsel for the parties.

Vide order dated 11.8.2004 passed in OA No.842/03, the Tribunal has directed the respondents to reconsider the case of the applicant strictly in accordance with the rules and policy framed by the Ministry of Defence and Army Headquarters within three months from the date of receipt of copy of the order.

The learned counsel for the respondents has supplied a copy of the order dated 19.11.2004 to us by which the directions given by the Tribunal on 11.8.2004 in the aforesaid OA has been complied with the respondents. Hence, the present CCP has become infructuous.

In view of the submissions made by the learned counsel for the respondents, the present CCP has become infructuous. Accordingly, the same is dismissed as infructuous.

Sd/-

(Madan Mohan)
Judicial Member

Sd/-

(M.P. Singh)
Vice Chairman



सत्य प्रतिनिधि

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केन्द्रीय शांति अधिकरण

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जबलपुर बेंच, जबलपुर

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